

## ORISSA ACT 14 OF 2002

**\*THE ORISSA UNIVERSITIES (AMENDMENT) ACT, 2002**

[ Received the assent of the Governor on the 22nd November, 2002, first published in an extraordinary issue of the Orissa Gazette, dated the 4th December, 2002 ( No. 2237 ) ]

AN ACT FURTHER TO AMEND THE ORISSA UNIVERSITIES ACT, 1989.

BE it enacted by the Legislature of the State of Orissa in the Fifty-third Year of the Republic of India as follows:—

Short title.

Amendment  
of  
section 21.

1. This Act may be called the Orissa Universities (Amendment) Act, 2002.
2. In the Orissa Universities Act, 1989 in section 21, for sub-sections (3) and (4), the following sub-sections shall be substituted, namely:—

Orissa Act  
5 of 1989.

“(3) The Selection Committee referred to in sub-section (2) shall consist of—,

- (i) the Vice-Chancellor as the Chairperson of the Selection Committee;
  - (ii) three outside experts in the concerned subject, to be invited on the basis of the list recommended by the Vice-Chancellor and approved by the Syndicate;
  - (iii) head of the concerned Faculty or the Director of Higher Education;
  - (iv) an academician nominated by the Chancellor;
  - (v) head of the concerned Department and the Director of Higher Education both shall be the members in case of selection to the post of Professors and Readers.
- (4) (a) The quorum at a meeting of the Selection Committee shall be four including two outside subject experts.
- (b) The process of selection for the post of Reader and Professor shall be made after inviting the *bio-data* and the reprints of three major publications and after getting them assessed by the same three experts in the concerned subject who are to be invited to the Selection Committee for selection of the candidates. In case of selection of Professor, out of the three major publications submitted by the candidate, one must be a book or research report. The assessment report must be placed before the Selection Committee.”

\*For the Bill, see *Orissa Gazette, Extraordinary*, dated the 27th September 2002 (No. 1675).